

Nationalization of Hindustan Pilkington Glass Works Ltd.

489. SHRI AMAL DATTA :
SHRI SANAT KUMAR
MANDAL :

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government are aware that in view of non-acceptance of offer from Window Glass Ltd. to settle bank dues with Bank of Baroda, the possibility of Window Glass Ltd. to take over the Hindustan Pilkington Glass Works Ltd. (HPGW), Asansol in West Bengal, will be bleak;

(b) in that case, whether Government will consider the earlier proposal of the Chief Minister of West Bengal to nationalise the unit;

(c) If so, when; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) According to the information received from the State Government of West Bengal, the settlement proposal given by M/s. Window Glass Ltd. for taking over M/s. Hindustan Pilkington Glass Works Ltd. has been approved in principle by the Grindlays Bank and the Bank of America. The proposal is yet to be approved by the third Bank viz. The Bank of Baroda.

(b) to (d) : Do not arise.

Telecommunication Facilities in Raigarh District of Madhya Pradesh

490. KUMRAI PUSHPA DEVI. Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Telecommunication facilities available at present are not

adequate in Madhya Pradesh in general and Raigarh District of that State in particular;

(b) if so, whether his Ministry has any proposal to provide additional telecommunication facilities in that part of Madhya Pradesh ;

(c) if so, the schemes prepared therefor; and

(d) the time by which the additional telecommunication facilities are expected to be provided there ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) (i) Telecom. facilities available in Madhya Pradesh are adequate.

(ii) Telecom. facilities available at Raigarh District are as follows :

No. of exchanges ...	15
Equipped capacity ...	1330
Working connection ...	1039
Waiting list ...	109
Long Distance PCO ...	74

Thus the facilities are adequate.

(b) Yes.

(c) The scheme for additional telecom. facilities to be provided at Raigarh District is as below :

(i) Raigarh 600-lines automatic exchange will be expanded to 1000-lines.

(ii) Raigarh will be connected to National Dialling Network.

(iii) All existing telephone exchanges will be expanded suitably as and when demand builds up.

(iv) Ten small exchanges will be newly opened in the district.

(v) 75 Long Distance PCOs are also proposed to be opened.

(d) Additional facilities indicated in (c) above are expected to be completed during the 7th Plan period.

New Telephone Expansion Schemes

491. SHRIMATI MADHURI SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the details of new telephone expansion schemes in the country; and

(b) the time by which the telephone facilities will immediately available to the needy persons all over the country without waiting for the long years ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) These are still under discussion with the Planning Commission.

(b) Subject to the availability of financial resources, this may be feasible by the turn of the century.

Construction of Post Office and Telephone Exchange Building at Laxmi Nagar, Delhi

492. SHRI VILAS MUTTEMWAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a post office in the District shopping Centre at Radhu Place is being set up;

(b) whether a plot is being earmarked by the Delhi Development Authority for the Post Office and the Telephone Exchange at Laxmi Nagar ; and

(c) the reasons for not setting up a Post Office building in this are so far ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) Postmaster General, Delhi Circle has requested Delhi Development Authority for allotting a plot for construction of a Post Office building in the District Shopping Centre which is to come up in Laxmi Nagar area. The present Laxmi Nagar P. O. is proposed to be shifted this departmental building when it is constructed. A plot of land measuring 2 acres has been acquired from DDA for the construction of Telephone Exchange building at Laxmi Nagar, Delhi.

(c) As no departmental plot is as yet available.

Increase in Rate of Royalty on Crude Oil to Gujarat

493. SHRI R. P. GAEKWAD : Will the Minister of PETROLEUM be pleased to state :

(a) whether the question of increase in the rate of royalty on crude oil to Gujarat and determining it at the rate of 20 per cent of the import parity price is pending since a long time;

(b) whether soon after fixing the rate of royalty at the rate of Rs. 61 per ton, Union Government increased the domestic price of crude from Rs. 305 per ton to Rs. 1,182 per ton in July, 1981 which is now at Rs. 1,382 per ton ; and

(c) if so, when a decision is likely to be taken in the matter as the State Government is losing considerable revenue ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAT KISHORE SHARMA) : (a) to (c) : The question of revi-